

Name of Corporate Debtor : Goldenline Infrastructures Private Limited		Security Interest		Date of Commencement of CIRP : 17.05.2024		
List of Financial Creditors (Pursuant to claims received and updated as on 07.06.2024)						
SI No.	Name of creditor	Nature of claim	Amount claimed	Amount of claim admitted	Security as per form C	Security interest admitted <i>Amount in INR</i>
1	Bank of Baroda	Secured	530,547,879	530,547,879	<p>Primary: Project value where bank is having first charge including sold and unsold inventory exclusive first charge on Land & Building 14270.04 sq. mtrs (out of total land 38030.12 sq. mtrs.) the project namely "Arens Golden Tulip" situated at opp. Tabiji Railway station, NH-8, Beawar road, gram village daurai, Tehsil and district-Ajmer.</p> <p>Second charge on the 19775.91 sq. mtrs land building (charge with UIT Ajmer) and their lien shall be limited to the payment by them towards purchase of apartments as per their policy. (RV is of whole project including second charge)</p> <p>Collateral: 4 shops equitable mortgage of four shops bearing no.TF-4, TF-5, TF-6 and TF-7, Gold Souk Mall, C block, sushant block 1,village kanhai, gurgaon in the name of M/S Aerens Goldsouk International Ltd.</p> <p>Equitable mortgage of one shops bearing no. FOF-6 , 4th floor, Gold Souk Mall, C block, sushant block 1,village kanhai, gurgaon in the name of M/S Aerens Goldsouk International Ltd.</p> <p>Corporate Guarantor i.e. Aerens Goldsouk International Ltd. is under High Court Liquidation vide order dated 01.08.2019.</p>	Admitted
Total			530,547,879	530,547,879		